HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

(Through Video Conferencing)

EMG CrlM No. 18-A/2020 EMG-WP (Crl) No. 26-A/2020

Tanveer Ahmad Seergojri

..... Petitioner(s)

Through: -

Mr S.W.H. Rizvi (On Video Conference from his residence in Srinagar)

V/s

Union Territory of JK & Ors.

..... Respondent(s)

Through: -

 $Mr\ B.\ A.\ Dar,\ Sr.\ AAG\ ({\it On\ Video\ Conference\ from\ his\ Office\ in\ Srinagar})$

CORAM:

Hon'ble Mr Justice Ali Mohammad Magrey, Judge (On Video Conference from Srinagar Wing)

ORDER 28.05.2020

Mr. B.A. Dar, learned Sr. AAG submits that he could not file the counter affidavit in absence of the copy of the petition.

Registry to furnish the copy of the petition to Mr. Dar, learned Sr. AAG through *e-mail*.

List on 29th of June, 2020.

(Ali Mohammad Magrey) Judge

SRINAGAR May 28th, 2020 "Showkat"